

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

45. IA/242/2023 C.A./160/2022 IA/96/2023 C.A./340/2022
C.A./1195/2020 C.A./374/2021 C.A./410/2023 C.A./33/2021
CONT.A./7/2022 CP/1300(MB)/2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 16.05.2024

NAME OF THE PARTIES: Kishore Kakumal Keswani
Vs
Manohar Kakumal Keswani

SECTION: 241(1), 242(4), 425 OF THE COMPANIES ACT, 2013. Rule 11 of NCLT

ORDER

1. None present.
2. List this matter on 08.08.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)